

3

**S.M.Siddique-Vrs- UOI**

For Admission No. 6  
O.A.No. 56/2013  
Advocate (s)- M/s. A.K.Mohanty & Ors.  
Advocate (s)- .....

**Order dated: 07.02.2013**

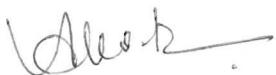
CORAM  
**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**  
**&**  
**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

....

Heard Mr. A.K.Mohanty, Ld. Counsel for the applicant,  
who wants to withdraw this O.A. Prayer is allowed.

Accordingly, the O.A. stands dismissed as withdrawn.

  
MEMBER (Admn.)

  
MEMBER (Judl.)

RK